

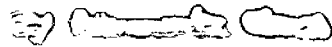
CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI  
CAMP AT AURANGABAD  
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ORIGINAL APPLICATION NO.: 552/2000  
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MONDAY the 3rd day of DECEMBER 2001  
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CORAM : Hon'ble Shri S.R. Adige, Vice Chairman  
          Hon'ble Shri S.L. Jain, Member(J)

Uttam Kishan Pawar  
Pointsman in South Central Railway  
at Patul Railway Station  
Residing at Lasur Station,  
Aurangabad. ...Applicant



V/s

1. Union of India,  
Ministry of Railway  
South Central Railway  
Hyderabad (Andhra Pradesh).
2. The Divisional Manager,  
Divisional Office,  
Personnel Branch,  
South Central Railway,  
Hyderabad Division,  
Secunderabad (Andhra Pradesh)
3. Station Master,  
Patul Railway Station,  
Tal. & Dist. Aurangabad. ...Respondents

By Advocate Shri R.R. Shetty for Shri Suresh Kumar.

ORDER(ORAL)

( Per S.R. Adige, Vice Chairman )

The applicant imputes respondent's letter dated 14.7.2000 (Exhibit E) seeking consideration for promotion to the post of Assistant Station Master Grade II.

2. None appeared for the applicant when the case called for. Shri R.R. Shetty counsel for the respondents.

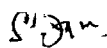
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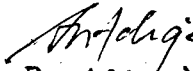
3. We are informed that the promotion to the post of Assistant Station Master are made from feeder cadre on the basis of written test followed by psychological test which in turn<sup>is</sup> followed by viva-voce. The applicant participated and cleared in written test. But the impugned letter dated 14.7.2000 makes it clear that the applicant did not pass the Psychological test to become eligible for being called for viva-voce.

4. The respondents have categorically stated in the reply that the applicant did not qualify in the psychological test, and this assertion has nowhere being challenged by the applicant in rejoinder filed by him.

5. As The applicant did not qualify in the psychological test, the respondents cannot be faulted for not calling the applicant for the viva-voce.

6. In the circumstances the OA warrents no interference. The OA is dismissed. No costs.

  
(S.L. Jain)  
Member(J)

  
(S.R. Adige)  
Vice Chairman

NS